

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF POSTS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 546  
TO BE ANSWERED ON 14<sup>th</sup> DECEMBER, 2018**

**INDIA POST PAYMENTS BANK**

546. SHRI A. VIJAYAKUMAR:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of India Post Payments Banks established/to be established in the country;
- (b) the services provided by India Post Payments Banks and whether there is any difference from those provided by Scheduled Banks;
- (c) whether there is inadequate budgetary provision from setting up of India Post Payments Banks; and
- (d) if so, the reasons therefor?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI MANOJ SINHA)**

- (a) As on 10/12/2018, India Post Payments Bank (IPPB) has rolled out 650 branches and 15028 access points to provide IPPB services across the country. IPPB will link all 1.55 lakh post offices across the country as its access points to provide its services.
- (b) The services provided by India Post Payments Bank are as under :
  - (i) IPPB offers a range of products such as savings and current account, remittances and money transfer, direct benefit transfers, bill and utility payments, enterprise and merchant payments.
  - (ii) These products and related services are being offered across multiple channels (Counter Services, Micro- ATM , Mobile Banking App, SMS and IVR) using a bank grade cutting edge technology platform.
  - (iii) Through third party tie- ups with financial organizations, IPPB can offer loans, investment and insurance products.

The Payments Bank has been set up as a differentiated bank and can undertake only certain restricted activities permitted under Banking Regulation Act, 1949. The major differences between Payments and Scheduled banks are as follows:

- (i) Payments Banks are not allowed to undertake lending activities directly.
- (ii) Payments banks can accept demand deposits and are restricted to hold a maximum balance of Rs. 1,00, 000/- ( Rs one lakh only) per individual customer at the end of the day.
- (iii) Payments banks cannot accept Non Resident Indian (NRI) deposits.
- (iv) Payments Banks cannot set up subsidiaries to undertake non banking financial services activities.

(c) & (d) The total project cost as approved by the Cabinet is Rs 1435 crores which is adequate for setting up of India Post Payments Bank.

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